

AND ELECTRONICS (SHRI C. P. N. SINGH) : (a) Selections in the Council of Scientific and Industrial Research (CSIR) are made on the recommendations of Selection Committees duly constituted under the rules prescribed for the purpose, before they are approved by the Appointing Authority. There is no provision in the rules for an appeal against the recommendations of Selection Committee.

The aggrieved persons are free to submit representations for consideration by the higher authorities. The highest authority is the President. CSIR.

Pay scale and rank to a foreign trained/qualified scientist in India

1986. DR. BHA: VVTR :
Will the PRIME MINISTER be pleased to state :

(a) whether an Indian scientist with a post-doctoral fellowship in USA or some other advanced country is assured a minimum pay scale and rank in the hierarchy of scientists commensurate with his standing on his return to India ;

(b) if so, the pay scale and the rank ; and

(c) if the answer to part (a) above be in the negative, whether Government propose to prescribe the appropriate minimum pay scale and rank to enable foreign trained/ qualified scientists to assess their prospects and to get a fair deal on their return to India ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH) : (a) to (c) No minimum pay scale and rank has been prescribed, which an Indian Scientist with a post doctoral fellowship in USA or other advanced country will receive on an assured basis on

returning to India. However, on the recommendation of an appropriate Selection Committee a specially qualified Scientist may be given a higher starting salary or even placed in a higher grade.

For temporary placement highly qualified Scientists and Engineers, CSIR is operating the scheme of the "Scientists Pool " . Selections to the Scientists Pool are made by UPSC in consultation with a Special Recruitment Board. Selected persons are given a fixed salary ranging between Rs. 700 to Rs. 1300 p.m. plus allowances. They are governed by rules applicable to temporary Class I Officers of CSIR; they may be attached to any suitable organisation (including the private sector) where they wish to work and which is willing to have them. Pool Officers are free to apply for any posts, and leave the Pool without a formal notice period.

Scanning Electron's Microscope Project

1987. SHRI HARKISHAN SINGH SURJEET : Will the PRIME MINISTER be pleased to state :

whether it is a fact that the Department of Science and Technology has sponsored a Scanning Electron Microscope project jointly by Central Scientific Instruments Organisation, Chandigarh and some other Research Institute ; and

(b) when was this project sponsored, when it was to be completed and what is its late position ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C.P.N. SINGH) : (a) Yes, Sir.

(b) i A joint project to design and develop the prototype of a Scanning Electron Microscope (SEM) and to carry out research in asso-

ciated advanced technology was drawn up by the Central Scientific Instruments Organisation (CSIO) Chandigarh, the National Physical Laboratory (NPL), New Delhi, the Central Engineering Research Institute (CEERI), Pilani and the Banaras Hindu University (BHU); and was approved on 11-j-1976. The Central Electronics Limited (CEL), Sahi-babad, a production agency, was associated with the project right from the start.

The institutions mentioned above have successfully developed the different sub-systems allotted to them and which were in their areas of expertise. These sub-systems were finally integrated at CSIO to make up the first prototype of the SEM. The first pictures on this completely integrated system were demonstrated to the members of the Coordination Committee at Chandigarh on 5th April, 1978.

Based on this accomplishment, the engineering development of a saleable model has been undertaken by CEL with the assistance also of the Indian Institute of Technology, Delhi and the Bhabha Atomic Research Centre, Bombay. The saleable model is in completion.

This is a continuing project which is meant to encourage advancement in the frontiers of electron optics. Efforts are now in progress to develop more advanced and accessories of SEM for different applications.

Bonus for all the CSIR employees

I. STIRI : ISHAN SINGH SURJEET : Will the PRIME MINISTER state

(a) whether the Federation of CSIR Employees' and Workers' Union and Associations have been demanding bonus for all the CSIR employees? ;

(b) whether Government are considering to grant bonus to CSIR employees on the lines of bonus already given to the Railway, P & T and Defand

(c) if not, the reason is?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS SHRI C. P. N. SINGH) : (a) Yes, Sir.

and (c) No. Sir. CSIR is a Society registered under the Companies Registration Act XXI of 1860, with the purpose of pursuing scientific industrial/applied research of national importance. It is not organised on commercial lines with the objective of engaging in large scale production or earning significant revenues. CSIR follows the Government of India Rules and the service conditions prescribed. There are many organisations within Government that are akin to C.S.I.R. in their structure and functions. Since the Government of India have not granted bonus to its employees performing duties similar to those of CSIR, there is no proposal under consideration at present to grant bonus to the employees of the CSIR.

*

Memorandum submitted by the CSIO

1989. SHRI . HARKISHAN SINGH SURJEET : Will the PRIME MINISTER be pleased to

state the Central Scientific Instruments Organisation Employees Advisory Committee, Chandigarh submitted a memorandum to the Prime Minister in May, 1977 alleging various irregularities and mal-practices on the part of Director, CSIO, Chandigarh and demanded a thorough probe into the working and affairs of the CSIO, Chandigarh.